

(1)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



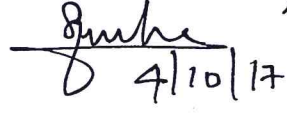

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/171/2016
NAME OF THE PETITIONER(S) : Mrs. Padmavathi
NAME OF THE RESPONDENT(S) : M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others
UNDER SECTION : 397/398


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM


1.	A. G. Sathyanarayana A. K. Mylsamy	For R ₁ , R ₉ & R ₁₁	
2.	G. S. DHANALAKSHMI	Counsel for R ₁₀ (10 th Respondent).	 4/10/17
3)	R. KRISHNA KUMAR	(Counsel for R ₁₂)	 4/10/17
4)	V. S. Srinivasan	Counsel for Petitioner	

ORDER

Counsel for the Petitioner present. Counsel for the Respondent No.1 to 9 and 11 present. Counsel for R₁₀ present. Counsel for R₁₂ has been given many opportunities to file counter. The same has not been filed till date. One last and final opportunity is given to R₁₂ for filing counter failing which the right of filing counter shall stand forfeited. Put up on **23.10.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)

ghk


MEMBER (JUDICIAL)